

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

\*\*\*\*\*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 DEC 1988

APPLICATION NO. 1666 to 1683/88F

W.P. NO.

Applicant(s)

Birju Singh & 17 ors.  
To  
1. Birju Singh  
2. Birbal,  
3. Mani Chand,  
4. Mohanlal,  
5. Gotto,  
6. Suwaram,  
7. Gorulal,  
8. Varadi Chand,  
9. Gabbaram,  
10. Heeralal, S/o Banji  
11. Hari Singh,  
12. Ramachander,  
13. Heeralal S/o Krishna  
14. Phenna,  
15. Uday Singh  
16. Nangji  
17. Mangilal,  
18. Sohan Das

Respondent(s)

-vs- Sr.Dy.Director Genl.(AMSE Wing), GSI,  
B'lore & anr.  
19. S.K.Srinivasan  
Advocate  
No.10, 7th Temple St.  
15th Cross, Myleswaram,  
Bangalore 560 003.  
20. The Senior Deputy Director  
AMSE Wing  
Geological Survey of India  
2 Church St.  
Bangalore 560 001.  
21. The Director General,  
Geological Survey of India  
Jawaharlar Nehru Road  
Calcutta 700 016.  
22. Sh.M.Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore 560 001.

(All the above applicants are working as  
Daily Wages Workers (Drilling) in AMSE Wing,  
Geological Survey of India, Prestige Complex, 2 Church St. B'lore.  
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/EXCEPION ORDER  
passed by this Tribunal in the above said application(s) on 21.11.88.

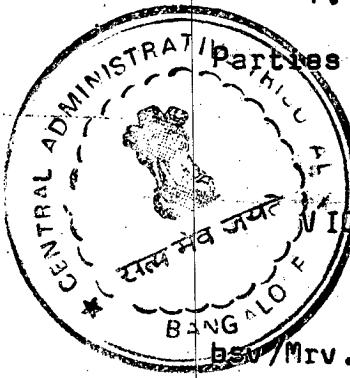
SECTION OFFICER  
(JUDICIAL)

Encl : 1 above

not entertain any fresh applications for selection or make any fresh appointments of outsiders to the posts in which the applicants are currently working.

7. Applications are disposed of on the above terms.

Parties to bear their own costs.



Sd/-

VICE-CHAIRMAN

21/11/88

Sd/-

MEMBER (A) 1/12/88

TRUE COPY

*R. H. 6/12/88*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 DEC 1988

APPLICATION NO. 1666 to 1683/88F

W.P. NO.

Applicant(s)

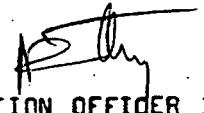
Birju Singh & 17 ors.  
To  
1. Birju Singh  
2. Birbal,  
3. Mani Chand,  
4. Mohanlal,  
5. Gotto,  
6. Suwaram,  
7. Gorulal,  
8. Varadi Chand,  
9. Gabbaram,  
10. Heralal, S/o Banji  
11. Hari Singh,  
12. Ramachander,  
13. Heralal S/o Krishna  
14. Dhanna,  
15. Udai Singh  
16. Nangji  
17. Mengilal,  
18. Sohan Das

Respondent(s)

-vs- Sr. Dy. Director Genl. (AMSE Wing), GSI,  
B'lore & anr.  
19. S. K. Srinivasan  
Advocate  
No. 10, 7th Temple St.  
15th Cross, Maleswaram,  
Bangalore 560 003.  
20. The Senior Deputy Director  
AMSE Wing  
Geological Survey of India  
2 Church St.  
Bangalore 560 001.  
21. The Director General,  
Geological Survey of India  
Jawaharlal Nehru Road  
Calcutta 700 016.  
22. Sh. M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bengaluru 560 001.

(All the above applicants are working as  
Daily Wages Workers (Drillings) in AMSE Wing,  
Geological Survey of India, Prestige Complex, 2 Church St. B'lore.  
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/REVIEW ORDER  
passed by this Tribunal in the above said application(s) on 21.11.88.

  
SECTION OFFICER  
(JUDICIAL)

Encl : As above

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

DATED THIS THE 21ST DAY OF NOVEMBER, 1988

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman  
and  
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NOS. 1666 TO 1683/1988

1. Birju Singh,  
Aged about 37 years,  
S/o Boor Singh,
2. Birbal,  
Aged about 43 years,  
S/o Lonaram,
3. Mani Chand,  
Aged about 32 years,  
S/o Mengta Ram.
4. Mohanlal,  
Aged about 40 years,  
S/o Biharilal.
5. Gotto,  
Aged about 26 years,  
S/o Ghasiram.
6. Suwaram,  
Aged about 57 years,  
S/o Kushal Singh,
7. Gorulal,  
Aged about 33 years,  
S/o Parathaji.
8. Varadi Chand,  
Aged about 42 years,  
S/o Byroji.
9. Gabbaram,  
Aged about 27 years,  
S/o Chatterji.
10. Heeralal,  
Aged about 32 years,  
S/o Banji.
11. Hari Singh,  
Aged about 32 years,  
S/o Arun.
12. Ramachander,  
Aged about 38 years,  
S/o Dubbal.

.... Applicants.



13. Heralal,  
Aged about 33 years,  
S/o Krishna.

14. Dhanna,  
Aged about 35 years,  
S/o Jairam.

15. Uday Singh,  
Aged about 30 years,  
S/o Mohar Singh.

16. Nangji  
Aged about 34 years,  
S/o Ganga.

17. Mangilal,  
Aged about 33 years,  
S/o Hiralal.

18. Sohan Das,  
Aged about 39 years,  
S/o Bking.

( All the above applicants are working  
as Daily Waged Workers (Drilling) in  
AMSE Wing, Geological Survey of India  
Prestige Complex, 2 Church Street,  
Bangalore.)

(Shri S.K. Srinivasan, Advocate)

Applicants in  
A.Nos.1666 to  
1683 of 1988.

v.

1. The Sr. Dy. Director General,  
(AMSE Wing),  
Geological Survey of India,  
No.2, Church Street,  
Bangalore.

2. The Director General,  
Geological Survey of India,  
Jawaharlal Nehru Road,  
Calcutta.

.... Respondents.

(Shri M. Vasudeva Rao, C.G.A.S.C.)

These applications having come up for hearing to-day,  
Vice-Chairman made the following:

O R D E R

Applicants by Shri S.K. Srinivasan.

2. Respondents by Shri M. Vasudeva Rao, learned Additional  
Counsel &  
Central Government Standing/ Reply of respondents filed. Copy  
furnished to the learned counsel for the applicants.

We have heard the counsel on both sides.

3. The eighteen applicants before us have been working as contingent workers on daily wages in the office of the Geological Survey of India from different dates in 1975 and 1976. Their contention in these applications is that they should be allowed pay and allowances from the date of their initial appointment as those paid to regular Group 'D' employees and all other benefits flowing therefrom. They also seek regularisation of their services.

4. Shri S.K. Srinivasan, learned counsel for the applicants, draws our attention to the judgment rendered by this Bench of the Tribunal in Application Nos.470 to 472 and others (RAMU & OTHERS V. SR. DDG, GSI), A.No.995 and 996/88 (MUNIRATNAM AND ANOTHER V. SR.DDG, GSI) and A.No.1075 to 1090/88 (PUTTAIAH AND OTHERS v. SR.DDG, GSI) and submits that the same relief may be allowed to the applicants herein because the facts and issues involved are identical.

5. Shri M. Vasudeva Rao, learned Additional Central Government Standing Counsel appearing for the respondents, concedes that the facts and issues involved in Ramu's case, Muniratnam's case and Puttaiah's case, are similar to those in the present cases.

6. In view of the above, following the decisions of this Tribunal in the cases cited above, we direct respondents to consider and decide the cases of the applicants for regularisation as expeditiously as possible and in any event not later than 31.3.1989. But till then, the respondents will



not entertain any fresh applications for selection or make any fresh appointments of outsiders to the posts in which the applicants are currently working.

7. Applications are disposed of on the above terms.

Parties to bear their own costs.

Sd/-

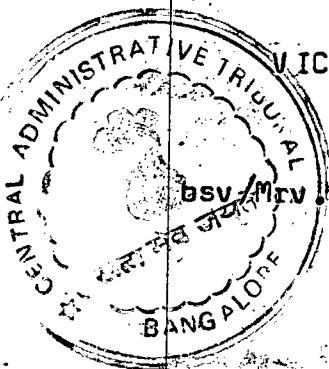
VICE-CHAIRMAN

21/11/88

Sd/-

MEMBER (A) 1/12/88

TRUE COPY



SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

\*\*\*\*\*

Commercial Complex(BDA),  
Indiranagar,  
Bangalore - 560 038

Dated : 21 DEC 1988

APPLICATION NOs 1666 TO 1683/88(F)

Applicants

Birju Singh & 17 Others

Vs

Sr.Dy.DG (AMSE Wing),  
GSI, B'lore and anr

1. Shri Mamchand,  
Daily Wage Worker(Drilling),  
in AMSE Wing, Survey of India,  
Prestige Complex, 2, Church Road,  
Bangalore - 560 001.
2. Shri SK Srinivasan, Advocate,  
No. 10, 7th Temple Street,  
15th Cross, Malleswaram,  
Bangalore - 560 003.
3. The Senior Deputy Director, AMSE Wing,  
Geological Survey of India,  
2, Church Road,  
Bangalore - 560 001.
4. The Director General,  
Geological Survey of India,  
Jawaharlal Nehru Road,  
Calcutta - 700 016
5. Shri M. Vasudeva Rao,  
Central Govt. Standing Counsel,  
High Court Buildings,  
Bangalore - 560 001

L Geological

Subject :- SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the corrected copy of the order passed by this Tribunal in the above said application(s) on 21-11-88. Typographical correction in the name of the applicant in A. No 1668/88(F) as 'Mam Chand' is made, on a Memo filed by the Advocate for the Applicants.

*Issued  
R.N.GR  
22-12-88*

Encl. As above,

*AP*  
FOR DEPUTY REGISTRAR  
(JUDICIAL)

9/2

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

DATED THIS THE 21ST DAY OF NOVEMBER, 1988

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman  
and  
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NOS. 1666 TO 1683/1988

1. Birju Singh,  
Aged about 37 years,  
S/o Boor Singh,

2. Birbal,  
Aged about 43 years,  
S/o Lonaram,

3. Mani Chand,  
Aged about 32 years,  
S/o Mengta Ram.

4. Mohanlal,  
Aged about 40 years,  
S/o Biharilal.

5. Gotto,  
Aged about 26 years,  
S/o Ghasiram.

6. Suwaram,  
Aged about 57 years,  
S/o Kushal Singh,

7. Gorulal,  
Aged about 33 years,  
S/o Parathaji.

8. Varadi Chand,  
Aged about 42 years,  
S/o Byroji.

9. Gabbaram,  
Aged about 27 years,  
S/o Chatterji.

10. Heeralal,  
Aged about 32 years,  
S/o Banji.

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Aged about 32 years,  
S/o Arun.

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S/o Dubbal.

.... Applicants.

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Aged about 33 years,  
S/o Krishna.

14. Dhanna,  
Aged about 35 years,  
S/o Jairam.

15. Udai Singh,  
Aged about 30 years,  
S/o Mohar Singh.

16. Nangji  
Aged about 34 years,  
S/o Ganga.

17. Mangilal,  
Aged about 33 years,  
S/o Hirralal.

18. Sohan Das,  
Aged about 39 years,  
S/o Bking.

.... Applicants in  
A.Nos.1666 to  
1683 of 1988.

( All the above applicants are working  
as Daily Waged Workers (Drilling) in  
AMSE Wing, Geological Survey of India  
Prestige Complex, 2 Church Street,  
Bangalore.)

(Shri S.K. Srinivasan, Advocate)

v.

1. The Sr. Dy. Director General,  
(AMSE Wing),  
Geological Survey of India,  
No.2, Church Street,  
Bangalore.

2. The Director General,  
Geological Survey of India,  
Jawaharlal Nehru Road,  
Calcutta.

.... Respondents.

(Shri M. Vasudeva Rao, C.G.A.S.C.)

These applications having come up for hearing to-day,

Vice-Chairman made the following:

O R D E R

Applicants by Shri S.K. Srinivasan.



Respondents by Shri M. Vasudeva Rao, learned Additional  
& Counsel  
Central Government Standing/ Reply of respondents filed. Copy  
furnished to the learned counsel for the applicants.

We have heard the counsel on both sides.

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5. Shri M. Vasudeva Rao, learned Additional Central Government Standing Counsel appearing for the respondents, concedes that the facts and issues involved in Ramu's case, Muniratnam's case and Puttaiah's case, are similar to those in the present cases.

6. In view of the above, following the decisions of this Tribunal in the cases cited above, we direct respondents to consider and decide the cases of the applicants for regularisation as expeditiously as possible and in any event not later than 31.3.1989. But till then, the respondents will



not entertain any fresh applications for selection or make any fresh appointments of outsiders to the posts in which the applicants are currently working.

7. Applications are disposed of on the above terms.

Parties to bear their own costs.

Sd/-

VICE-CHAIRMAN

21/12/88

Sd/-

MEMBER (A)



TRUE COPY

*R. S. 21/12/88*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex(BDA)  
Indiranagar  
Bangalore - 560 038

Dated : **10 APR 1989**

IA I IN APPLICATION NO (s) 1666 to 1683 / 88(F)  
W.P. NO (s) \_\_\_\_\_

Applicant (s)

Shri Birju Singh & 17 Ors  
To

1. Shri Birju Singh
2. Shri Birbal
3. Shri Ram Chand
4. Shri Mohanlal
5. Shri Gotto
6. Shri Suwaram
7. Shri Gorulal
8. Shri Varadi Chand
9. Shri Gabberam
10. Shri Meeralal
11. Shri Hari Singh
12. Shri Ramachander
13. Shri Meralal

Respondent (s)  
V/s The Senior Dy. Director General, AMSE Wing,  
Geological Survey of India, Bangalore & another

14. Shri Dhanna
15. Shri Udai Singh
16. Shri Nangji
17. Shri Mangilal
18. Shri Sohan Das

(Sl Nos. 1 to 18 -

Daily Waged Workers (Drilling)  
AMSE Wing  
Geological Survey of India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001)

19. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Street  
16th Cross, Malleswaram  
Bangalore - 560 003
20. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 56001
21. The Director General  
Geological Survey of India  
27, Jawaharlal Nehru Road  
Calcutta

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/STW/1989/ORDERXX  
passed by this Tribunal in the above said application(s) on 31-3-89.

22. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

*46/26/2000  
10-1-89*  
D.C. *By Venkatesh*  
DEPUTY REGISTRAR  
(JUDICIAL)

**In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore**

**ORDER SHEET**  
Application No. .... 1666 to 1683 of 198 8(F)

**Applicant**

Sirju Singh & 17 Ors

Advocate for Applicant

S. K. Srinivasan

V/s

The Senior Dy. Director General,  
AMSE Wing, GSI, Bangalore & anr  
Advocate for Respondent

**Respondent**

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
31.3.1989	 <p><b>TRUE COPY</b></p>	<p><b>KSPVC/PSM</b></p> <p><u>Orders on I.A. No. I -</u>  <u>Application for extension of time:</u></p> <p>In this IA the respondents have sought for extension of time for complying with our direction made on 21.11.1988 by another three months. Shri M. Vasudeva Rao, learned additional counsel appearing for the respondents urges for extension of time as sought for in this IA. Shri SKS opposes the grant of time sought by the respondents. We are of the view that in the facts and circumstances of the case justify us to grant further reasonable time. We, therefore, allow IA No. I and extend time upto 31.5.1989. No costs.</p>

*for Deo*  
 DEPUTY REGISTRAR (JDLT 10/23)  
 CENTRAL ADMINISTRATIVE TRIBUNAL  
 BANGALORE

sd/-  
VC

sd/-  
M(A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\* \* \* \* \*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 JUN 1989

IA II IN APPLICATION NO (S) 1666 to 1683 / 88(F)  
W.P. NO (S) /

<u>Applicant (s)</u>	<u>Respondent (s)</u>
Shri Birju Singh & 17 Ors To	V/s The Senior Deputy Director General, AMSE Wing, Geological Survey of India, Bangalore & anr
1. Shri Birju Singh	17. Shri Mangilel
2. Shri Birbal	18. Shri Sohan Das (Sl Nos. 1 to 18 -
3. Shri Mam Chand	Daily Waged Workers (Drilling)
4. Shri Mohanlal	AMSE Wing
5. Shri Gotto	Geological Survey of India
6. Shri Suwaram	Prestige Complex
7. Shri Gorulal	No. 2, Church Street
8. Shri Varadi Chand	Bangalore - 560 001)
9. Shri Gabbaran	19. Shri S.K. Srinivasan Advocate
10. Shri Heralal	No. 10, 7th Temple Road
11. Shri Hari Singh	15th Cross, Mallewaram
12. Shri Ramachander	Bangalore - 560 003
13. Shri Heralal	20. The Senior Deputy Director General (AMSE Wing)
14. Shri Dhanna	Geological Survey of India
15. Shri Uday Singh	No. 2, Church Street
16. Shri Nangji	Bangalore - 560 001
	21. The Director General Geological Survey of India No. 27, Jawaharlal Nehru Road Calcutta - 700 016
	22. Shri M. Vasudeva Rao Central Govt. Stng Counsel High Court Building Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/~~STAY/INTERIM ORDER~~  
passed by this Tribunal in the above said application(s) on 31-5-89.

*YK* *Parvinder Singh*  
8/2 DEPUTY REGISTRAR  
(JUDICIAL)

*YK* *Parvinder Singh*  
6-6-89

In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore

1666 to 1683/88 (F)

Sirju Singh & 17 Ors

V/s The Senior Dy. Director General, AMSE Wing,  
Order Sheet (contd)

GSI, Bangalore & anr

S.K. Srinivasan

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
31.5.1989	 TRUE COPY	<p><u>KSPVC/LHARM</u></p> <p><u>Orders on IA No. II - application for extension of time:</u> In this IA the respondents have sought for extension of time on the facts and circumstances stated in the IA. IA No. II is opposed by the applicant. We consider it proper to grant the extension of time till 31.7.1989. We, therefore, allow IA No. II and extend time upto 31.7.1989 for implementing our order.</p> <p>Sd/- VC M(A)</p>

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

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Commercial Complex (RDA)  
Indiranagar  
Bangalore - 560 038

Dated : 4 AUG 1989

IA IV IN APPLICATION NOS. 1622 TO 1628 AND  
IA III IN APPLICATION NOS. 1666 TO 1683/88(F)

Applicants

Shri P. Purushotham & Ors and  
Shri Birju Singh & Ors

v/s

The Senior Deputy Director General,  
AMSE Wing, Geological Survey of India,  
Bangalore & anr

To

1. Shri P. Pulla Reddy
2. Shri Venkateswarlu
3. Shri Y. Obaih Naidu
4. Shri K. Narasimhalu

(Sl Nos. 1 to 4 -

Durwana  
AMSE Wing  
Geological Survey of India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001)

5. Shri M.T. Mathew  
Messenger  
AMSE Wing  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

6. Shri Birju Singh

7. Shri Birbal

8. Shri Mehanlal

9. Shri Suwaram

10. Shri Gerulal

11. Shri Varadi Chand

Respondents

12. Shri Gabbaran
13. Shri Meralal
14. Shri Ramachander
15. Shri Meralal
16. Shri Dhanna
17. Shri Udal Singh
18. Shri Nangji
19. Shri Mangilal
20. Shri Sehan Das

(Sl Nos. 6 to 20 -

Daily Waged Workers (Drilling)  
AMSE Wing  
Geological Survey of India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001)

21. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Road  
15th Cross, Malleeswaram  
Bangalore - 560 003

22. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

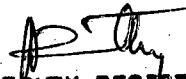
23. The Director General  
Geological Survey of India  
No. 27, Jawaharlal Nehru Road  
Calcutta - 700 016

24. Shri M. Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore - 560 001

\*\*\*\*\*

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER passed by this Tribunal  
in the above said applications on 28-7-89.

  
for DEPUTY REGISTRAR  
(JUDICIAL)

Encl : As above

-5-

In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore 1666 to 1683/88(F) &

P. Purushotham & Ors  
Birju Singh & Ors  
S.K. Srinivasan

V/s The Senior Dy. Director General, GSI,  
Order Sheet (contd) Bangalore & envr  
M. Vasudeva Rao

1622 To 1628/88(F)

Date	Office Notes	Orders of Tribunal
		<p>Appls. 1622 to 1628/88 &amp; Appls. 1666 &amp; 1683/88(F) VC/LHAR 28.7.1989. Applicants by Shri S.K.Srinivasan. Respondents by Sri M.V. Rao. In these cases, the respondents have sought for further extension of time for another six months from 1.8.1989. I.A.Nos. IV &amp; III respectively, in each of these cases, are seriously opposed by Shri S.K. Srinivasan, learned Counsel for the applicants. We are satisfied with the facts and circumstances stated in these cases justify us to grant (p.t.o)</p>



6  
Date

Office Notes

Orders of Tribunal

- 2 -

further extension of time.  
Hence, I.A. Nos. IV and III  
respectively, are allowed.  
We extend the time for another  
three months from 1.8.1989.



TRUE COPY

Sd/-

Sd/- A

Vice Chairman

Member(A)

R. H. 4/8/89  
for DEPUTY REGISTRAR (JDL)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
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Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 1 NOV 1989

IA IV IN APPLICATION NO (S) 1666 to 1683 / 88(F)

W.P. NO (D)

Applicant (s)

Shri Birju Singh & Ors

To

1. Shri Birju Singh
2. Shri Birbal
3. Shri Mehanlal
4. Shri Suwaram
5. Shri Gerulal
6. Shri Varadi Chand
7. Shri Gabbaran
8. Shri Hesralal
9. Shri Ramachander
10. Shri Hesralal
11. Shri Dhanna
12. Shri Udai Singh
13. Shri Mangji

Respondents

V/s The Senior Deputy Director General, AMSE Wing,  
Geological Survey of India, Bangalore & anr

14. Shri Mangilal
15. Shri Sehan Das

(Sl Nos. 1 to 15 -

Daily Waged Workers (Drilling)  
AMSE Wing  
Geological Survey of India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001)

16. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Road  
15th Cross, Malleeswaram  
Bangalore - 560 003

17. The Senior Deputy Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

18. The Director General  
Geological Survey of India  
No. 27, Jawaharlal Nehru Road  
Calcutta - 700 016

19. Shri M. Vasudeva Rao  
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH Central Govt. Stng Counsel  
High Court Bldg, Bangalore - 1

Please find enclosed herewith a copy of ORDER/REPLY/REPLY/REPLY

passed by this Tribunal in the above said application(s) on 30-10-89.

Issued 2-11-89

QC R.D. Venkateshwar  
DEPUTY REGISTRAR  
(JUDICIAL)

In the Central Administrative Tribunal  
 Bangalore Bench,  
 Bangalore

ORDER SHEET

Application No. .... 1666 to 1683 .... of 1988 (F)

Applicant

Birju Singh & Ors

Advocate for Applicant

S. K. Srinivasan

Respondent

v/s

The Senior Deputy Director General, AMSE Wing,  
 Geological Survey of India, Bangalore & anr.  
 Advocate for Respondent

M. Vasudeva Rao

Date	Office Notes	Orders of Tribunal
	<p><i>Order</i>  <i>21/10</i></p>	<p><u>KSP/LBAR : 30.10.89</u></p> <p>Applicants by Shri S.K.Srinivasan.      Respondents by Shri M.V.Rao.</p> <p><u>ORDERS ON I.A.NO. IV - APPLICATION FOR EXTENSION OF TIME.</u></p> <p>In this I.A., the respondents have sought for extension of time by six months from 1-11-1989 to comply with our order made by us in these cases on the facts and circumstances stated in the I.A.</p> <p>Shri Rao for the respondents urges for granting the time sought for on the facts and circumstances stated in the application.</p> <p>Shri Srinivasan for the applicants vehemently opposes the grant of any further extension of time.</p> <p>We are satisfied that the facts and circumstances in these cases justify us to grant further extension of time. We, therefore allow this I.A.No.IV and extend time till 31-12-1989 to comply with our order made in these cases on 21-11-1988.</p> <p><i>SD</i>      VC TRUE COPY <i>SD</i>      M(A)</p> <p><i>By. Venkatesh</i>      DEPUTY REGISTRAR (JD) <i>11/11</i>      CENTRAL ADMINISTRATIVE TRIBUNAL      BANGALORE</p>

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

\*\*\*\*\*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated :

5 JAN 1990

IA V IN APPLICATION NO (S)

1666 to 1683

/ 88(F)

W.P. NO (S)

Applicant (s)

Shri Birju Singh & Ors  
To

v/s

The Senior Deputy Director General, AMSE Wing,  
Geological Survey of India, Bangalore & anr

1. Shri Birju Singh
2. Shri Birbal
3. Shri Mohanlal
4. Shri Suwaram
5. Shri Gorulal
6. Shri Varadi Chand
7. Shri Gabbaran
8. Shri Heeralal
9. Shri Ramachander
10. Shri Haralal
11. Shri Ohanna
12. Shri Uday Singh
13. Shri Nangji
14. Shri Mangilal
15. Shri Sohan Das

Respondent (s)

Daily Waged Workers  
(Drilling)  
AMSE Wing  
Geological Survey of  
India  
Prestige Complex  
No. 2, Church Street  
Bangalore - 560 001

16. Shri S.K. Srinivasan  
Advocate  
No. 10, 7th Temple Road  
15th Cross, Malleeswaram  
Bangalore - 560 003

17. The Senior Deputy  
Director General  
(AMSE Wing)  
Geological Survey of India  
No. 2, Church Street  
Bangalore - 560 001

18. The Director General  
Geological Survey of India  
No. 27, Jawaharlal Nehru  
Calcutta - 700 016

19. Shri M. Vasudeva Rao  
Central Govt. Stng Cou  
High Court Building  
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith a copy of ORDER/STAY/INTERIM ORDER  
passed by this Tribunal in the above said application(s) on 2-1-90

Encl : As above

*g. Singh  
K. M. R. S. I. go*  
ofc *M. Venkatesh*  
DEPUTY REGISTRAR  
(JUDICIAL)

In the Central Administrative  
Tribunal Bangalore Bench,  
Bangalore

A no 1666 TO 1683/88(F)

Birju Singh & Ors

S.K. Srinivasan

V/s The Senior Dy. Director General, GSI,  
Order Sheet (contd) Bangalore & anr  
M. Venkateswara Rao

Date	Office Notes	Orders of Tribunal
		<p>LHARM(A) 2.1.90</p> <p>Applicants by Shri Srinivasan. Respondents by Shri M.V. Rao who prays for a further time of six weeks to finally comply with our order. Shri Srinivasan fairly, does not oppose. The extension of time as prayed by Shri Rao, is granted.</p> <p>Sd/- MEMBER (A)</p> <p>TRUE COPY</p> <p><i>Deputy Registrar (JDL)</i> DEPUTY REGISTRAR (JDL) CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE</p>

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\* \* \* \* \*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 DEC 1988

APPLICATION NO. 1666 to 1683/88F

W.P. NO.

Applicant(s)

Respondent(s)

Sirju Singh & 17 ors.  
To  
1. Birju Singh  
2. Birbal,  
3. Mani Chand,  
4. Mohenlal,  
5. Gotto,  
6. Suwaram,  
7. Gorulal,  
8. Varadi Chand,  
9. Gabbaram,  
10. Heeralal, S/o Banji  
11. Hari Singh,  
12. Ramachander,  
13. Heeralal S/o Krishna  
14. Danna,  
15. Uday Singh  
16. Nangji  
17. Mangilal,  
18. Sohan Das

-vs-

Sr.Dy.Director Genl.(AMSE Wing), GSI,  
B'lore & anr.

29. S.K.Srinivasan  
Advocate  
No.10, 7th Temple St.  
15th Cross, Malleswaram,  
Bangalore 560 003.

20. The Senior Deputy Director  
AMSE Wing  
Geological Survey of India  
2 Church St.  
Bangalore 560 001.

21. The Director General,  
Geological Survey of India  
Jawaharlal Nehru Road  
Calcutta 700 016.

22. Sh.M.Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore 560 001.

(All the above applicants are working as  
Daily Wages Workers (Drilling) in AMSE Wing,  
Geological Survey of India, Prestige Complex, 2 Church St. B'lore.  
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY ORDER  
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SECTION OFFICER  
(JUDICIAL)

Enccl : to above

not entertain any fresh applications for selection or make any fresh appointments of outsiders to the posts in which the applicants are currently working.

7. Applications are disposed of on the above terms.

Parties to bear their own costs.



Sd/-

VICE-CHAIRMAN

26/12/88

Sd/-

MEMBER (A) 12/12/88

TRUE COPY

*R. S. 6/12/88*  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 DEC 1988

APPLICATION NO. 1666 to 1683/88F

W.P. NO.

Applicant(s)

-vs-

Respondent(s)

Birju Singh & 17 ors. To Sr.Dy.Director Genl.(AMSE Wing), GSI, B'lore & anr.

1. Birju Singh  
2. Birbal,  
3. Mani Chand,  
4. Mohenlal,  
5. Gotto,  
6. Suwaram,  
7. Gorulal,  
8. Varadi Chand,  
9. Gabbaram,  
10. Heeralal, S/o Banji  
11. Hari Singh,  
12. Ramachander,  
13. Heralal S/o Krishna  
14. Dhanna,  
15. Udal Singh  
16. Nangji  
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18. Sohan Das

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Advocate  
No.10, 7th Temple St.  
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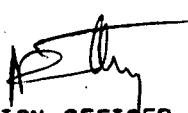
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Bangalore 560 001.

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Geological Survey of India  
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High Court Building  
Bangalore 560 001.

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Geological Survey of India, Prestige Complex, 2 Church St. B'lore 1.  
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

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passed by this Tribunal in the above said application(s) on 21.11.88.

  
SECTION OFFICER  
(JUDICIAL)

Encl : As above

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

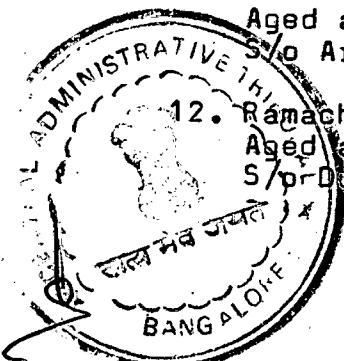
DATED THIS THE 21ST DAY OF NOVEMBER, 1988

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman  
and  
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NOS. 1666 TO 1683/1988

1. Birju Singh,  
Aged about 37 years,  
S/o Boor Singh,
2. Birbal,  
Aged about 43 years,  
S/o Lonaram,
3. Mani Chand,  
Aged about 32 years,  
S/o Mengta Ram.
4. Mohanlal,  
Aged about 40 years,  
S/o Biharilal.
5. Gotto,  
Aged about 26 years,  
S/o Ghasiram.
6. Suwaram,  
Aged about 57 years,  
S/o Kushal Singh,
7. Gorulal,  
Aged about 33 years,  
S/o Parathaji.
8. Varadi Chand,  
Aged about 42 years,  
S/o Byroji.
9. Gabbaram,  
Aged about 27 years,  
S/o Chatterji.
10. Heeralal,  
Aged about 32 years,  
S/o Banji.
11. Hari Singh,  
Aged about 32 years,  
S/o Arun.
12. Ramachander,  
Aged about 38 years,  
S/o Dubbal.

.... Applicants.



13. Heralal,  
Aged about 33 years,  
S/o Krishna.

14. Dhanna,  
Aged about 35 years,  
S/o Jairam.

15. Udai Singh,  
Aged about 30 years,  
S/o Mohar Singh.

16. Nangji  
Aged about 34 years,  
S/o Ganga.

17. Mangilal,  
Aged about 33 years,  
S/o Hiralal.

18. Sohan Das,  
Aged about 39 years,  
S/o Bking.

.... Applicants in  
A.Nos.1666 to  
1683 of 1988.

( All the above applicants are working  
as Daily Waged Workers (Drilling) in  
AMSE Wing, Geological Survey of India  
Prestige Complex, 2 Church Street,  
Bangalore.)

(Shri S.K. Srinivasan, Advocate)

v.

1. The Sr. Dy. Director General,  
(AMSE Wing),  
Geological Survey of India,  
No.2, Church Street,  
Bangalore.

2. The Director General,  
Geological Survey of India,  
Jawaharlal Nehru Road,  
Calcutta.

.... Respondents.

(Shri M. Vasudeva Rao, C.G.A.S.C.)

These applications having come up for hearing to-day,  
Vice-Chairman made the following:

O R D E R

Applicants by Shri S.K. Srinivasan.

2. Respondents by Shri M. Vasudeva Rao, learned Additional  
Counsel &  
Central Government Standing / Reply of respondents filed. Copy  
furnished to the learned counsel for the applicants.

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH  
\*\*\*\*\*

Commercial Complex (BDA)  
Indiranagar  
Bangalore - 560 038

Dated : 6 DEC 1988

APPLICATION NO. 1666 to 1683/88F

W.P. NO.

Applicant(s)

Birju Singh & 17 ors.  
To  
1. Birju Singh  
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3. Mani Chand,  
4. Mohanlal,  
5. Gatto,  
6. Suwaram,  
7. Gorulal,  
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10. Heeralal, S/o Banji  
11. Hari Singh,  
12. Ramachander,  
13. Heeralal S/o Krishna  
14. Phenna,  
15. Uday Singh  
16. Nangji  
17. Mangilal,  
18. Sohan Das

Respondent(s)

-vs- Sr.Dy.Director Genl.(AMSE Wing), GSI,  
B'lore & anr.  
19. S.K.Srinivasan  
Advocate  
No.10, 7th Temple St.  
15th Cross, Myleswaram,  
Bangalore 560 003.  
20. The Senior Deputy Director  
AMSE Wing  
Geological Survey of India  
2 Church St.  
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Calcutta 700 016.  
22. Sh.M.Vasudeva Rao  
Central Govt. Stng Counsel  
High Court Building  
Bangalore 560 001.

(All the above applicants are working as  
Daily Wages Workers (Drilling) in AMSE Wing,  
Geological Survey of India, Prestige Complex, 2 Church St. B'lore.  
Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/STAY/REORDER  
passed by this Tribunal in the above said application(s) on 21.11.88.

Enclosed above

SECTION OFFICER  
(JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

DATED THIS THE 21ST DAY OF NOVEMBER, 1988

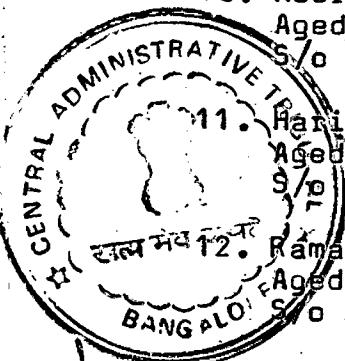
Present:

Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman  
and  
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NOS. 1666 TO 1683/1988

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Aged about 37 years,  
S/o Boor Singh,
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Aged about 57 years,  
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.... Applicants.



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( All the above applicants are working  
as Daily Waged Workers (Drilling) in  
AMSE Wing, Geological Survey of India  
Prestige Complex, 2 Church Street,  
Bangalore.)

Applicants in  
A.Nos.1666 to  
1683 of 1988.

(Shri S.K. Srinivasan, Advocate)

v.

1. The Sr. Dy. Director General,  
(AMSE Wing),  
Geological Survey of India,  
No.2, Church Street,  
Bangalore.

2. The Director General,  
Geological Survey of India,  
Jawaharlal Nehru Road,  
Calcutta.

.... Respondents.

(Shri M. Vasudeva Rao, C.G.A.S.C.)

These applications having come up for hearing to-day,  
Vice-Chairman made the following:

ORDER

Applicants by Shri S.K. Srinivasan.

2. Respondents by Shri M. Vasudeva Rao, learned Additional  
Counsel &  
Central Government Standing / Reply of respondents filed. Copy  
furnished to the learned counsel for the applicants.

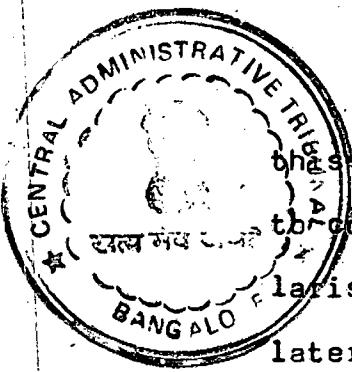
We have heard the counsel on both sides.

3. The eighteen applicants before us have been working as contingent workers on daily wages in the office of the Geological Survey of India from different dates in 1975 and 1976. Their contention in these applications is that they should be allowed pay and allowances from the date of their initial appointment as those paid to regular Group 'D' employees and all other benefits flowing therefrom. They also seek regularisation of their services.

4. Shri S.K. Srinivasan, learned counsel for the applicants, draws our attention to the judgment rendered by this Bench of the Tribunal in Application Nos.470 to 472 and others (RAMU & OTHERS V. SR. DDG, GSI), A.No.995 and 996/88 (MUNIRATNAM AND ANOTHER V. SR.DDG, GSI) and A.No.1075 to 1090/88 (PUTTAIAH AND OTHERS v. SR.DDG, GSI) and submits that the same relief may be allowed to the applicants herein because the facts and issues involved are identical.

5. Shri M. Vasudeva Rao, learned Additional Central Government Standing Counsel appearing for the respondents, concedes that the facts and issues involved in Ramu's case, Muniratnam's case and Puttaiah's case, are similar to those in the present cases.

6. In view of the above, following the decisions of this Tribunal in the cases cited above, we direct respondents to consider and decide the cases of the applicants for regularisation as expeditiously as possible and in any event not later than 31.3.1989. But till then, the respondents will



not entertain any fresh applications for selection or make any fresh appointments of outsiders to the posts in which the applicants are currently working.

7. Applications are disposed of on the above terms.

Parties to bear their own costs.



Sd/-

MEMBER (A) 12/12/88

TRUE COPY

*R.M.* 6/12/88  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE